

**CS No.10200/16**

**(Through VC-Cisco Webex)**

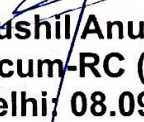
**08.09.2020**

Present : Sh. Kamshad Mohsin, Ld. Proxy counsel for the plaintiff.

Sh. Kunal Kalra, Ld. Counsel for defendant no.1.

Ld. Proxy counsel for the plaintiff submits that proceedings have been stayed by the Hon'ble High Court of Delhi.

Be listed for further proceedings on **03.11.2020.**

  
(Sushil/Anuj Tyagi)  
SCJ-cum-RC (West), THC  
Delhi: 08.09.2020  
(L)


**CS No.1663/17**

**(Through VC-Cisco Webex)**

**08.09.2020**

Present : None.

Be listed for purpose fixed on **03.11.2020.**

  
**(Sushil Anuj Tyagi)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 08.09.2020**

(L)

**RC/ARC No.38/18 and 42/18**

**(Through VC-Cisco Webex)**

**08.09.2020**

Present : None for the plaintiff.

Sh. Saransh Goel, Ld. Counsel for the defendant.

Be listed for PE on 03.11.2020.



**(Sushil Anuj Tyagi)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 08.09.2020**

(L)

CS No.1598/19

(Through VC-Cisco Webex)

08.09.2020

Present : None for the plaintiff.

Sh. Roshan Kumar Bachchan, Ld. Counsel for the defendant.

The matter already got settled between the parties before the Lok Adalat on 16.02.2020.

Be listed for recording of statements of parties on 15.09.2020.

  
(Sushil Anuj Tyagi)  
SCJ-cum-RC (West), THC  
Delhi: 08.09.2020  
(L)

At 12:00 Noon.

At this stage, Sh. Kapil Garg, Ld. Counsel for the plaintiff has appeared. He has been apprised about the order and NDOH.

  
(Sushil Anuj Tyagi)  
SCJ-cum-RC (West), THC  
Delhi: 08.09.2020  
(L)

**CS No.1210/19**

**(Through VC-Cisco Webex)**

**08.09.2020**

Present : Ld. Counsel for the plaintiff.

Ms. Ritu, Ld. Counsel for the defendant.

Be listed for PE on **27.10.2020.**

  
**(Sushil Anuj Tyagi)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 08.09.2020**  
(L)

**CS No.1488/19**

**(Through VC-Cisco Webex)**


**08.09.2020**

Present : Sh. R.P. Sirohi, Ld. Counsel for the plaintiff.

Ms. Diksha Mishra, Ld. Counsel for defendant no.1 and 2 alongwith  
defendant no.1.

Sh. C.P. Wig, Ld. Counsel for defendant no.6.

Be listed for PE on 03.11.2020.

  
**(Sushil Anuj Tyagi)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 08.09.2020**  
(L)


**CS No.593/18**

**(Through VC-Cisco Webex)**

**08.09.2020**

Present : None.

Be listed for PE on **10.11.2020.**

  
**(Sushil Anuj Tyagi)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 08.09.2020**  
(L)

**RC/ARC No.38/18 and 42/18**


**(Through VC-Cisco Webex)**

**08.09.2020**

Present : None for the plaintiff.

Sh. Saransh Goel, Ld. Counsel for the defendant.

Be listed for PE on 03.11.2020:

  
(Sushil Anuj Tyagi)  
SCJ-cum-RC (West), THC  
Delhi: 08.09.2020  
(L)



**Misc. SCJ No.116/18**

**(Through VC-Cisco Webex)**

**08.09.2020**

Present : Sh. Mohinder Dhawan, Ld. Counsel for the applicant.

Be listed for purpose fixed on **03.11.2020.**

  
**(Sushil Anuj Tyagi)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 08.09.2020**  
(L)

**RC/ARC No.25471/16**


**(Through VC-Cisco Webex)**

**08.09.2020**

Present : None for the petitioner.

Sh. Devender Verma, Ld. Counsel for the respondent.

Be listed for RE on 20.10.2020.

  
**(Sushil Anuj Tyagi)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 08.09.2020**  
(L)


CS No.9445/16

(Through VC-Cisco Webex)

08.09.2020

Present : None for the parties.

Be listed for purpose fixed on 03.11.2020.

  
(Sushil Anuj Tyagi)  
SCJ-cum-RC (West), THC  
Delhi: 08.09.2020  
(L)

CS No.1237/19

(Through VC-Cisco Webex)

08.09.2020


Present : Sh. Vikram Singh Dhaiya, Ld. Counsel for the plaintiff.

Sh. Abhishek Kumar, Ld. Counsel for the defendant.

Ms. Baruna Madan, applicant/proposed defendant alongwith  
Ld. Counsel Ms. Manshi Gupta.

It is submitted by Ld. Counsel for the defendant that he does not  
want to file any reply to the application filed by the proposed defendant.

Be listed for reply and arguments on the pending application on  
20.10.2020. Reply, if any, to the application of the proposed defendant be sent by  
the plaintiff on the e-mail of the court on or before the NDOH and advance copy  
of the same be supplied to the applicant/proposed defendant by e-mail.

  
(Sushil Anuj Tyagi)  
SCJ-cum-RC (West), THC  
Delhi: 08.09.2020  
(L)

**Misc. SCJ No.29414/16**

**(Through VC-Cisco Webex)**

**08.09.2020**

Present : None.

Be listed with connected case on **03.11.2020.**

  
**(Sushil Anuj Tyagi)**  
**SCJ-cum-RC (West), THC**  
**Delhi/ 08.09.2020**  
(U)